

Therefore, I suggest that the Ministry of Health and Family Welfare must intervene urgently.

Experts have suggested that local production of these medicines, specifically generic versions, is feasible. Indian pharmaceutical companies are well-equipped to produce such generic medicines. To facilitate the production of generic medicines, an exemption under Section 100 of the Patents Act is necessary. Experts claim that producing generic medicines locally could reduce the cost of one bottle of medicine from rupees 6.2 lakhs to rupees 3,063. I must refer to the National Policy for Rare Diseases 2021, which stipulates that local manufacture of medicines for rare diseases is permitted. Therefore, I urge upon the Government to invoke this policy to allow local production of generic medicines.

Furthermore, Sir, two additional points need to be addressed. Firstly, a registry for SMA patients is essential. Currently, crowd-funding is the sole means of support for these patients, which is insufficient. Therefore, an SMA registry must be established. Secondly, until local production of medicines commences, the Government should subsidize these medicines or make them customs duty-free so that, at least, there is...*(Time-bell rings)*...

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Your three minutes are over, thank you, Mr. Haris.

The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Haris Beeran: Shri Anil Kumar Yadav Mandadi (Telangana), Shri Jose K. Mani (Kerala), Shri P.P. Suneer (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala), Shri Sanjeev Arora (Punjab), Dr. V. Sivadasan (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Sanjay Singh (Delhi), Shri A.A. Rahim (Kerala), Ms. Swati Maliwal (Delhi), Shrimati Mahua Maji (Jharkhand), Dr. Sasmit Patra (Odisha), Shri Abdul Wahab (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal), Shri Sandosh Kumar P (Kerala), Shri Meda Raghunandha Reddy (Andhra Pradesh) and Shri M. Mohamed Abdulla (Tamil Nadu). Next, Shri Sanjay Kumar Jha.

Demand to rename Darbhanga Airport as Kavi Kokil Vidyapati Airport

श्री संजय कुमार झा (बिहार): आदरणीय उपसभाध्यक्ष महोदय, मैं धन्यवाद देना चाहता हूँ। दरभंगा एयरपोर्ट उड़ान स्कीम का देश का सबसे सक्सेसफुल एयरपोर्ट है। यह प्रधान मंत्री जी की परिकल्पना थी कि जो छोटे एयरपोर्ट्स हैं, उन्हें उड़ान स्कीम के अंतर्गत डेवलप करना है। अब लोग वहाँ से भी बहुत बड़ी संख्या में ट्रेवल करते हैं। इसी तरह से, वित्त मंत्री जी ने इस बार के बजट में भी इसे दस साल extend कर दिया है और सौ नई जगहों को टेक-अप करने की बात है।

यह उड़ान स्कीम एविएशन सेक्टर में बहुत ही सक्सेसफुल रही है। हमारे मिथिला में विद्यापति एक बहुत बड़े कवि हुए। जब 2018 में उसका शिलान्यास हो रहा था, उस समय तत्कालीन नागरिक उड्डयन मंत्री दरभंगा गए थे और हमारे मुख्य मंत्री, श्री नीतीश कुमार जी भी थे। वहाँ पर तय हुआ कि उन्हीं के नाम पर यह एयरपोर्ट होना चाहिए। आदरणीय उपसभाध्यक्ष महोदय, विद्यापति मैथिली, संस्कृत जैसी भाषाओं के प्रसिद्ध कवि और साहित्यकार थे, जिनका योगदान भारतीय साहित्य और भक्ति परंपरा में अत्यधिक महत्वपूर्ण रहा है। उनकी स्थायी धरोहर है और मिथिला क्षेत्रवासियों के दिलों में उनका अमिट स्थान है। इस संदर्भ में, बिहार के मुख्य मंत्री, श्री नीतीश कुमार जी 22 दिसंबर, 2020 को तत्कालीन नागरिक उड्डयन मंत्री को पत्र लिखकर दरभंगा हवाई अड्डे का नाम कवि कोकिल विद्यापति हवाई अड्डा रखने की अपील की थी। इस संबंध में बिहार विधान सभा और विधान परिषद ने भी मार्च, 2021 में एक प्रस्ताव पारित किया, जिसमें दरभंगा हवाई अड्डे का नाम कवि कोकिल विद्यापति हवाई अड्डा रखने की सिफारिश की गई थी।

मैं आपके माध्यम से सरकार से अनुरोध करता हूँ कि इस प्रस्ताव को शीघ्र अनुमोदित करके कवि कोकिल विद्यापति जी की स्थायी धरोहर को सम्मानित करते हुए, इस दरभंगा एयरपोर्ट का नाम विद्यापति जी के नाम पर किया जाए।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Sanjay Kumar Jha: Dr. Sasmit Patra (Odisha), Shrimati Dharmshila Gupta (Bihar), Dr. John Brittas (Kerala), Shri Prakash Chik Baraik (West Bengal) and Shri M. Mohamed Abdulla (Tamil Nadu).

धन्यवाद, झा साहब। डा. सैयद नासिर हुसैन -Demand to establish a National Institute of Mental Health and Neuro-Sciences (NIMHANS) Branch at Bellary, Karnataka.

Demand to establish a National Institute of Mental Health and Neuro-Sciences (NIMHANS) branch in Bellary, Karnataka

DR. SYED NASEER HUSSAIN (Karnataka): Thank you, Mr. Vice-Chairman, Sir, for giving me the opportunity. I rise to draw attention to the critical issue of mental healthcare in Karnataka, particularly, the shortcomings of the existing National Institute of Mental Health and Neuro-Sciences, that is, NIMHANS, in Bangalore, and the pressing need for a new branch in Bellary. The NIMHANS, Bellary, despite being one of the India's premier mental health institutions is severely over-burdened. The facility handles a disproportionately high volume of patients like about 12 lakhs annually. With a doctor-patient ratio of 1 : 1,456, well above the WHO recommended of 1 : 1,000, the strain is particularly felt in the mental health sector where rural areas contribute significantly to the increasing demand for services. Due to limited specialised human resources and insufficient infrastructure, NIMHANS is struggling to